

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/07/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jatin Zaveri, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

File not received.

List again on 5.8.2011.

(S.G. SHAH)
REGISTRAR

rd